

TV coverage shall stand increased to 91% and 69.6% by area and 97.5% and 84% by population respectively. This coverage data in respect of TV service, however, includes the areas falling in the fringe of the service range of the TV Transmitters where viewers can receive TV programmes only by use of elevated antennae and boosters.

The extension of Radio and TV service to uncovered and weakly covered areas can be undertaken only in a phased manner depending upon availability of resources for the purpose.

(c) No, Sir. There is no such proposal under consideration of the Government at present.

Sale of Wheat in Open Market

2017. SHRI CHANDUBHAI DESHMUKH: Will the Minister of FOOD be pleased to state:

(a) whether the Government propose to allow more wheat to be sold in the open market to bring down the prices of wheat which have gone up in the last one or two months; and

(b) if so, the details of the proposals?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) and (b) Open market operations are undertaken by FCI at the appropriate time and the selected locations as and when necessary to improve open market availability provided it has stocks over and above the requirement for the Public Distribution System and without jeopardising the country's food security. The latest open sale was completed in April 1991 and a quantity of 13.81 lakh M Ts of wheat was sold.

[Translation]

No Industry Districts

2018. SHRI VISHWESHWAR BHAGAT: Will the PRIME MINISTER be pleased to state:

(a) the number of 'no-industry district' State-wise;

(b) the details of the industrial units set up for the development of Balaghat district in Madhya Pradesh during the last three years;

(c) whether there is any proposal to set up any industrial unit for the development of Balaghat district; and

(d) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) The State-wise number of No-Industry districts is given below:

S.No.	State	Number
1	Assam	2
2	Bihar	6
3	Gujarat	1
4	Himachal Pradesh	5
5	Jammu & Kashmir	7
6	Karnataka	1
7	Kerala	2
8	Maharashtra	1
9	Madhya Pradesh	18
10	Manipur	6
11	Meghalaya	4
12	Nagaland	1
13	Orissa	3
14	Rajasthan	4
15	Sikkim	4
16	Tripura	3
17	Uttar Pradesh	11
18	West Bengal	5
19	Andaman & Nicobar Islands	1
20	Arunachal Pradesh	4
21	Lakshadweep	1
22	Mizoram	2
23	Dadra & Nagar Haveli	1
	Total	93

(b) to (d) Industrialisation of a specific district/area is primarily the responsibility of the State Government concerned. The Central Government supplements the efforts of the State Governments in encouraging industrialisation of backward areas by providing incentives such as priority in the matter of licensing, concessional finance etc. Balaghat district being a 'No Industry District' is eligible for these concessions. During the period 1989-91 (June), three industrial registrations have been granted to Balaghat district.

[English]

Import Restrictions on Drugs

2019. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) the names of the drugs on which import restrictions have been recommended by Government during 1990-91;

(b) when each of the recommendation was made;

(c) the names of the companies which have submitted the requests for import of such drugs;

(d) the details of licensed capacity and production of each of them during the last three years, year-wise; and

(e) the names of drugs on which low duty paid inputs have been used and the names of these inputs?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHINTA MOHAN): (a), (b) and (e) A number of requests for imposing import restrictions have been received during 1990-91 which were examined taking into consideration various factors such as indigenous demand, licensed capacity, production, landed and indigenous prices of the items etc.—of these, there is only one item namely, Ampicillin Sodium for which neces-

sary notification effecting the change in EXIM Policy has been issued.

(c) and (d) No request for import of such drugs has been received by this Department.

Review of Scheme for new and Expansion Sugar Units

2020. SHRI ANKUSHRAO RAO SAHEB TOPE: Will the Minister of FOOD be pleased to state:

(a) whether the Government are considering to review the 1988 Scheme for the new and expansion sugar units to make the units viable;

(b) if so, the details thereof;

(c) whether the Government are formulating any licensing scheme for the new and expansion sugar units to be licensed during the Eighth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) There is no such proposal under consideration at present.

(b) Does not arise.

(c) and (d) The licensing Policy guidelines for sugar industry are presently being reviewed by the Government.

[Translation]

Procurement of Rice

2021. SHRI RATILAL KALIDAS VARMA: Will the Minister of FOOD be pleased to state:

(a) the name of the States from whom the Union Government procure levy rice;

(b) whether the rates of the levy rice are uniform in all the States;

(c) if not, the reasons therefor;